

[Print](#)**Defective Case Register from 2026-06-05 to 2026-06-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/16697/2026	ARIJEET MISHRA	2026-06-05	i) Page no. 9 not neat and legible.
2	D-CONTC/18477/2026	ADV.	2026-06-05	1. WPC case number not correctly furnished in entire petition.
3	D-TRP(C)/24292/2026	JEEVANJYOTI MOHANTY	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
4	D-WP(C)/24578/2026	BHABANI SANKAR DAS	2026-06-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page no.17 not properly arranged.2.Page nos. 29 to 45 not neat and legible.
5	D-WP(C)/25736/2026	SAMARENDRA BAHADUR	2026-06-05	Name of the petitioner Manjulata Mohanta mentioned in the I.A.petition not tally with the cause title.
6	D-CONTC/18726/2026	ASHOK KUMAR BEHERA	2026-06-05	1. HBAWF Fee Rs. 50/- to be paid on V.nama.
7	D-CONTC/17688/2026	ADV.	2026-06-05	Name of the Opp.party not furnished in Index and in affidavit.
8	D-CONTC/17635/2026	ADV.	2026-06-05	Name of the Opp.party not furnished in Index, synopsis, cause title and in affidavit.
9	D-CONTC/17845/2026	CHANDRAMADHAB SINGH	2026-06-05	Violation of order dtd.10.03.2025 mentioned in the cause title appears to be wrong.
10	D-ABLAPL/16708/2026	DEEPTIRANJAN JENA	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Annex-2 not exhibited in the Body of the petition. 2. Page nos. 10 to 15 31 and 32 not legible. 3. Name of the both parties not mentioned in V.nama.
11	D-ABLAPL/16771/2026	IPSIT AUROBINDO ACHARYA	2026-06-05	1. Name of the informant reflected in the petition.2. Name of the informant with address reflected in the FIR be kept in cover.
12	D-WP(C)/24212/2026	DEBASISH SAMAL	2026-06-05	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
13	D-CMP/25667/2026	NIRANJAN LENKA	2026-06-05	1.Receipt Showing Serv.copy To Vigilance not Filed. 2.Annexure-4 not correctly scanned.
14	D-CONTC/19443/2026	ADV.	2026-06-05	1. As per Index,Annexure-1 not correctly furnished in Para-2 of the petition.

15	D- CONTC/19438/2026	ADV.	2026-06-05	1. Date of order under Annexure-2 does not tally with para-5 of the petition.
16	D- CONTC/23379/2026	ADV.	2026-06-05	1. Age of the deponent in affidavit does not tally with cause title.
17	D- ABLAPL/16661/2026	BIJAY KUMAR BEHERA	2026-06-05	i) P.S. case no. and C.T. case no. mentioned in prayer of the petition not tally with cause title and annexure-1.ii) Page no. 10 and 12 not legible
18	D- ABLAPL/16662/2026	MOHAMMED RIAZ	2026-06-05	i) Page no. 10 and 11 not legible.
19	D- ABLAPL/16665/2026	RAJENDRA NARAYAN ROUT	2026-06-05	i) Page no. . 9 and 10 not neat and legible
20	D- CRLMC/16703/2026	RANJU MISHRA	2026-06-05	1. Nomenclature of the case(CRLMC) not correctly furnished in Index.2.Date of order underAnnexure-5 in the prayer does not tally With Index
21	D- CRLMP/13511/2026	SUDHANSU SEKHAR JENA	2026-06-05	28-PETITIONS/APPEALS/APPLICATION MARGIN NOT PROPER/LINE SPACING NOT PROPER 1. Complaint dated not correctly furnished in cause title. 2. As per mentioned in Index under Annex-4 not properly page marked and Annex-4 not exhibited. 3. Some of the pages more than 24 lines in the petition. 4. Page nos. 3 6 and 7 without underlines to be filed, put up for further SR thereafter.
22	D-WP(C)/24229/2026	SARAT CHANDRA PADHI	2026-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.14 not neat and legible.2. Petitioner no.12 not executed in V>Nama
23	D- CONTC/25543/2026	ADV	2026-06-05	i) Arising out of contc wrongly mention in Index and CT. ii) wp (c) no wrongly mention in affidavit para no. 2. iii) Year of the wp (c) wrongly mention in CT and prayer.
24	D-WP(C)/24209/2026	LAXMIKANTA MOHANTY	2026-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration
25	D-WP(C)/24210/2026	LAXMIKANTA MOHANTY	2026-06-05	1. Date of order under Annexure-5 does not tally with Index
26	D-WP(C)/24688/2026	SUBAS CHANDRA DAS	2026-06-05	1. Date of representation under Annexure-4 does not tally with Index and Para-10 of the petition
27	D-WP(C)/24431/2026	ASHOK KUMAR MOHAPATRA	2026-06-05	1-COURT FEE IS DEFICIENT. 1. Paragraph no. not correctly furnished in the petition.2. Deficit court fee of Rs.12/- not paid

				in the petition. 3. Date of bearing application under Annexures-4 and 5 does not tally with Index and para-6 of the petition.
28	D-WP(C)/24675/2026	SUBAS CHANDRA DAS	2026-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Relation of the deponent in affidavit(item no.2) not correctly furnished.
29	D-WA/24581/2026	KAILASH CHANDRA KAR,G.A	2026-06-05	i) Page no 89 94 are not properly arrange. ii) Legible copy of page no. 62-69 to be filed.
30	D-BLAPL/16681/2026	SK. ZAFARULLA	2026-06-05	Petitioner name mentioned in petition not tally with signature put in V.nama
31	D-WP(C)/24065/2026	JNANESH MOHANTY	2026-06-05	Page no.36 to39 not properly marked.
32	D-WP(C)/25678/2026	MANAS PATI	2026-06-05	1-COURT FEE IS DEFICIENT. Rs. 6/- not paid.
33	D-WP(C)/25721/2026	ASHUTOSH DASH	2026-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Not properly scanned.
34	D-WP(C)/25725/2026	ASHUTOSH DASH	2026-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Not correctly scanned.LTI not furnished.
35	D-WP(C)/25726/2026	ASHUTOSH DASH	2026-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. not scanned properly
36	D-WP(C)/25730/2026	ASHUTOSH DASH	2026-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Not correctly scanned
37	D-WP(C)/25729/2026	ASHUTOSH DASH	2026-06-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Not correctly scanned
38	D-WP(C)/25593/2026	SURYAKANTA DASH	2026-06-05	1. Annexure-2 not marked on the file
39	D-WP(C)/25674/2026	MANAS PATI	2026-06-05	1-COURT FEE IS DEFICIENT. Rs.6/- not paid.
40	D-WP(C)/22269/2026	SANJIB MOHANTY	2026-06-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-WP(C)/25699/2026	SURYA MOHAPATRA	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

42	D- CONTC/25528/2026	ADV	2026-06-05	District not mention in op no. 2
43	D- CONTC/25214/2026	ADV	2026-06-05	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Dtd. 18-08-2025 under annex.3 in synopsis not tally with index .2.Comp lit address of op.party not furnished
44	D- ABLAPL/16764/2026	TANMAYA KUMAR MOHANTY	2026-06-05	1. page no. not properly furnished in index2. paragraphs not correct.
45	D- ABLAPL/16762/2026	PRANAB RANJAN CHHATOI	2026-06-05	page mark not properly furnished in index.
46	D-CRLA/16176/2026	PRANAB RANJAN CHHATOI	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
47	D- BLAPL/16199/2026	JAJATI KESHARI KHUNTIA	2026-06-05	1. As per rejection order under Annexure-2 name of the Lower court not correctly furnished in the petition.
48	D- BLAPL/16779/2026	BHARAT JALLI	2026-06-05	Petitioner name mentioned in petition not tally with the signature put in V.nama
49	D- BLAPL/16781/2026	SARBESWAR SAHOO	2026-06-05	Year of G.R. case mentioned in petition not tally with Rejection order.
50	D- BLAPL/16694/2026	MADAN MOHAN SWAIN	2026-06-05	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
51	D- BLAPL/16686/2026	SIDDHARTH GOUTAM DAS	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) unredacted copy of annexure-1 be kept in sealed cover and redacted copy of the same be filed.ii) For further S.R
52	D- BLAPL/16757/2026	SUBHA RANJAN ROUT	2026-06-05	C.copy /free copy of rej. order not filed but I.A. filed for dispensing. Further S.R will be made after filing of C.copy / free copy of rej. order.
53	D- ABLAPL/16760/2026	PRASANNA KUMAR MISHRA	2026-06-05	1. Deponent name not correct in affidavit signature in v.nama.
54	D- BLAPL/16690/2026	BHABANI SHANKAR DASPARIDA	2026-06-05	i) G. R. case mentioned in para-3 of the petition not tally with annexure-1.ii) Address of the petitioner not tally with rejection order.iii) signature of the Executant not tally with his name mentioned in vakalatnama and C.T.
55	D-CRLA/16075/2026	AMIT PRASAD BOSE	2026-06-05	1.Name of the informant/ victim with address reflected in the judgement vide annex.1 be kept in cover.2. Name of the victim(Ashram name reflected in the petition).3. Status of the party not furnished in the C.T.
56	D-WP(C)/24071/2026	JNANESH MOHANTY	2026-06-05	page no.20 not neat

57	D-LAA/24889/2026	LAXMAN PRADHAN	2026-06-05	1. Cause Title Not in order. Leave Petition to prosecute the Appeal be Filed. 2. Valuation and C. Fee Payable be correctly furnished. 3. The Date of order be corrected in the I.A. Put up for further S.R after rectification for assessment of C. Fee
58	D-BLAPL/16711/2026	DEEPTIRANJAN JENA	2026-06-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. GR case number not correctly furnished Sl. no.6 in Index and para no.15.
59	D-ABLAPL/16666/2026	TARA PRASAD MOHAPATRA	2026-06-05	i) Annexure-1 be kept in sealed cover and Redacted copy of Annexure-1 be filed .ii) For further S.R.
60	D-WP(C)/25392/2026	PRAMOD KUMAR ROUT	2026-06-05	Copy of the demarcation case No 78/17 mentioned in the Index 9 Anx-1) and para-4 body of the petition not tally with under Annex.-1.
61	D-BLAPL/16827/2026	AMLAN MOHANTY	2026-06-05	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop
62	D-BLAPL/16861/2026	BHAGAT SINGH	2026-06-05	i) Reference certificate not furnished. ii) Paragraph no. mentioned in affidavit not correct.
63	D-WP(C)/24704/2026	SUBHRANSU BHUSAN MOHANTY	2026-06-05	Page no. 18 not available
64	D-CMP/24552/2026	HARIHAR PANIGRAHI	2026-06-05	Annexures not mentioned in file.
65	D-BLAPL/16789/2026	BHARAT JALLI	2026-06-05	1. Address and Father name not correctly furnished in cause title
66	D-BLAPL/16763/2026	DEBASNAN DAS	2026-06-05	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. paragraphs not correctly furnished in affidavit. 1. Name of trial court and p.s. no. not furnished in rej.order in page no.17.
67	D-CMP/25712/2026	BHASKAR CHANDRA PANDA	2026-06-05	C copy of order not filed
68	D-BLAPL/16769/2026	BASANTA KUMAR DAS	2026-06-05	As per index page no. 15 not found.
69	D-ABLAPL/16839/2026	RAKESH KUMAR MALLICK	2026-06-05	i) Annexure -1 and 3 not legible .ii) Annexure 1 2 and 3 be kept in sealed cover and redacted copy of above annexures be filed. iii) Name of the informant be redacted from synopsis, Date chart and petition. For further S.R. after removal of defect.

70	D-ABLAPL/16667/2026	HAREKRUSHNA DASH	2026-06-05	i) page nos. 10 11 and 12 not neat.
71	D-ABLAPL/16790/2026	BHARAT JALLI	2026-06-05	Court fees of Rs.2/- not affixed in V.nama
72	D-CMP/25307/2026	RAJU KUMAR SATPATHY	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Name of op-3 not correct.
73	D-BLAPL/16773/2026	MANOJ KUMAR PATI	2026-06-05	page no.13 partially legible
74	D-ABLAPL/16668/2026	ASUTOSH TRIPATHY	2026-06-05	i) L.A.A.W.F. of Rs. 10/- and H.C.B.A.M.W.S. of Rs. 50/- not paid.
75	D-ABLAPL/16798/2026	JITENDRA KUMAR MISHRA (2)	2026-06-05	Paragraphs not properly mentioned in petition and declaration of affidavit
76	D-CRLMC/15462/2026		2026-06-05	1. Petition along with annexure not correctly paginated in Index.Put up for further S.R.
77	D-RSA/25560/2026	SOUGAT DASH	2026-06-05	1.D.C.Fee of Rs.1104/- to be Paid. 2.C.Fee Payable be furnished in the Memo. of Appeal.Put up for further S.R after Payment of D.C.Fee for computing the period of limitation.
78	D-ABLAPL/16844/2026	PRASANNA KUMAR MISHRA	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION i) Affidavit not in proper format.ii) Page no. 9 not legible.iii) For further S.R
79	D-CRLMC/14793/2026	ASHOK DAS	2026-06-05	1. Name of the informant /victim with address reflected i n the xerox copy of annexs.2. page no.20 and 21 partially legible
80	D-WP(C)/24067/2026	SURYAKANTA DASH	2026-06-05	Annexure-1 not neat
81	D-RSA/25452/2026	RANJIT MOHANTY	2026-06-05	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. (b) Appellate Court Judgement Rs 02/- Not Paid. 2. Cause Title Not In order.R-17 a stranger be rectified. 3.Valuation and C.Fee Payable be furnished.4.The discrepancy in the name of A-2 be reconciled.Put up for further S.R after rectification for limitation
82	D-ABLAPL/16656/2026	TARA PRASAD MOHAPATRA	2026-06-05	i) unredacted copy of Annexure-1 be kept in sealed cover. and redacted copy of annexure-1 be filed.ii) Page no. 14 to 20 not neat and legible.iii) For further S. R. after removal of defect
83	D-ABLAPL/16660/2026	TARA PRASAD MOHAPATRA	2026-06-05	i) Unredacted copy of annexure-1 to be kept in sealed cover and redacted copy of annexure-1

				to be filed.ii) For further S.R. after removal of defect.
84	D-ABLAPL/16812/2026	DALIRANI BEHURAY	2026-06-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and address of Informant mentioned in para-2 of the petition be redacted. Thereafter, put up for S.R.
85	D-CRLMC/15973/2026	JAYASINGH BEHERA	2026-06-05	1. page nos.52 53 and 56 partially legible. 2. As per prayer or. dtd.23-09-2025 not found in annex.2.
86	D-CONTC/22259/2026	ADV	2026-06-05	i) Date of order in contc wrongly mention in synopsis. ii) wp (c) no. wrongly mention in date chart.
87	D-ABLAPL/16523/2026	HARI KRUSHNA PANIGRAHI	2026-06-05	i) Page no. 6 and 9 not neat.
88	D-ABLAPL/16531/2026	UMAKANTA BARIK	2026-06-05	i) Page nos.7 to 10 not neat.
89	D-WP(C)/25702/2026	JYOTI RANJAN KAR	2026-06-05	1. Letter dated not correctly furnished Sl. no.7 in Index and Date chart.
90	D-BLAPL/16828/2026	JITENDRA KUMAR MISHRA (2)	2026-06-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of Informant-cum-victim mentioned in Annexure-1 and 3 be redacted. Thereafter, put up for S.R.
91	D-BLAPL/15965/2026	SURYAKANTA DWIBEDI	2026-06-05	i) Name of the informant be redacted sl. no. 6 of page 9
92	D-CRLA/16742/2026	MANOJ KUMAR PATI	2026-06-05	1. Name of the informant reflected in the C.T. be redacted from the petition. 2.Name of the informant with address/victim reflected in the FIR be kept in cover.3. page nos. 14 15 21 25 28 30 31 50 and 89 partially legible.
93	D-BLAPL/16670/2026	JNYANANANDA PANDA	2026-06-05	Name of the petitioner mentioned in petition not tally with signature put in V.nama
94	D-CONTC/25531/2026	ADV	2026-06-05	i) wp (c) no. and date of order wrongly mention in Index. ii) Date of order wrongly mention in CT, para no. 6, affidavit. iii) Year of the wp (c) wrongly mention in page no. 3 and prayer.
95	D-WP(C)/25326/2026	ANUP KUMAR MOHAPATRA	2026-06-05	1. Date of order under Annexures-4 and 9 does not tally with Index.2.As per Index,Book mark not properly page mark.
96	D-WP(C)/24197/2026	BIKRAM CHANDRA GHADAI	2026-06-05	1. After page no.11 not marked
97	D-BLAPL/16640/2026	SANDEEP RAJ PANDA	2026-06-05	i) Page no. not legible
98	D-BLAPL/16738/2026	SWARAJ PATEL	2026-06-05	V.nama filed without stamp/Fees.

99	D- CONTC/25535/2026	ADV	2026-06-05	District of op no. 2 not furnished in cause title.
100	D- CONTC/25533/2026	ADV	2026-06-05	District of op no. 2 not furnished in cause title.
101	D-WP(C)/24825/2026	SAMVIT MOHANTY	2026-06-05	Age of petitioner 2 not mentioned.
102	D-WP(C)/25391/2026	PRAMOD KUMAR ROUT	2026-06-05	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annex- nos.2 and 3 not exhibited at page nos.11 and 14
103	D- ABLAPL/16237/2026	GOPINATH MISHRA	2026-06-05	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name and details of relative of Informant-cum- victim mentioned in the petition as well as Annexures be redacted. Thereafter, put up for S.R